

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**  
**COURT NO. 1**

ITEM No.128  
CP(CAA)/8(MP)2022  
in  
CA(CAA)/2(MP)2022

**Proceedings under Section 230-232**

**IN THE MATTER OF:**

3B Blackbio Biotech India Ltd  
& Kilpest India Ltd

.....Applicants

**Order delivered on 13/07/2023**

**Coram:**

Mahendra Khandelwal, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicants : Ld. Adv. Ms. Dharmishta N. Raval  
For the Regional Director : Mr. Liladhar Sharma (Assistant Director)

**ORDER**

This application is filed under Sections 230-232 of the Companies Act, 2013 for approval of the scheme of amalgamation.

We have heard learned counsel for the petitioner.

RD and Income Tax Department reports are available on the portal.

The **order**, in this matter, is **reserved**.

Sd/-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

Neeraj/Narendra

Sd/-

**MAHENDRA KHANDELWAL**  
**MEMBER (JUDICIAL)**